

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE
AT PUNE

APPEAL NO.150 OF 2025

PRAKASH VAGADIYA

APPELLANT

V/s

SEIAA GUJARAT & OTHERS

RESPONDENTS

INDEX

SR NO	ANNE XURE	PARTICULARS	PAGE NOS.	
			From	To
1.		INDEX	-	215
2.		ADDITIONAL AFFIDAVIT OF APPELLANT	216	220
3.	A-1 Colly	Copy of the letter dated 12 th February 2026	221	226
		LAST PAGE NO.		226

PUNE

DATE : 12/02/2026



ADVOCATE FOR APPELLANT

Serial No. 273/2026
Date: 12/02/2026

216

NOTARY

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
AT PUNE**

APPEAL NO.150 OF 2025

PRAKASH VAGADIYA

APPELLANT

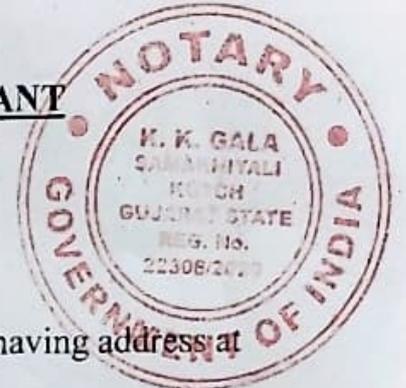
V/s

SEIAA GUJARAT & OTHERS

RESPONDENTS

ADDITIONAL AFFIDAVIT OF APPELLANT

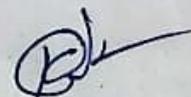
MAY IT PLEASE THE HON'BLE TRIBUNAL: -



I, PRAKASH VAGADIYA, adult, Occupation: business, having address at Chakar, Taluka Bhuj, District Kachchh 370020, do hereby state on solemn affirmation as under: -

1. I say that I am the Appellant in the present case. The Hon'ble Tribunal. I say that during the course of the hearing on 12th January 2026, the Respondent No.1 had stated that they have sought details from the Forest Department regarding the communication submitted by the Appellant regarding the distance of the quarry of the Appellant.
2. I further say that the Forest Department vide its letter dated 12th February 2026 have certified that the quarry of the Appellant lies at a distance of 1.2 kms. Copy of the letter dated 12th February 2026 alongwith the coordinate sheet is annexed hereto and marked as **ANNEXURE - A-1 colly.**

Prakash Vagadiya

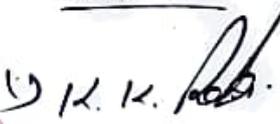

K. K. GALA
NOTARY
GOVT OF INDIA

NOTARY

- 3. I say that in lieu of the letter of the forest department, it is prayed that the present case thus be remanded to the Respondent No.1 to be considered for reappraisal.
- 4. I say that whatever stated hereinabove is true and correct to the best of my knowledge, information and belief.

Solemnly affirmed at 12 on this Feb day of February 2026.

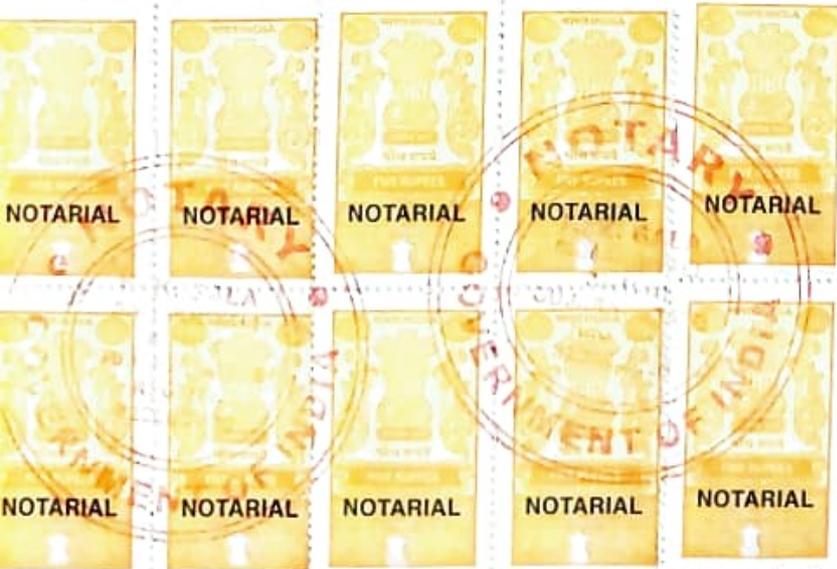
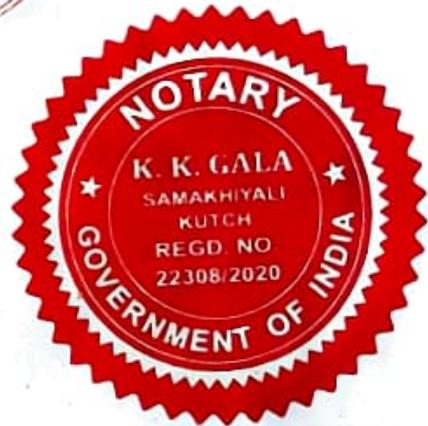
Witness:


 9929634190
 9428085301



Bekush Higi

Deponent



SOLEMNLY AFFIRMED BEFORE ME


 K. K. GALA

NOTARY GOVT. OF INDIA

Sr. No. 273/2026

Date: 12/02/2026

The Notary public dose not assume any responsibility liability for legality of any contents of documents, identity of executors/ witnessed identifiers and fulfilment of any legal requirements



Prakash Hirji



Prakash Hirji

NOTARY


Indian Union Driving Licence
 Issued by Government of Gujarat

(G)

GJ12 20100011585

Issue Date: 11-01-2010 Validity (MT): 10-01-2030 Validity (TR): 22-01-2030


 Holder's Signature: _____
 Date of First Issue: 11-01-2010

Name: **KAMLESH RABARI**
 Date Of Birth: **01-08-1991** Blood Group: _____
 Son/Daughter/Wife of: **KANABHAI RABARI**
 Address: **SHREJI NAGAR, KERA, BHUJ, KERA, KACHCHH, 370430**
 Organ Donor: **No**

K.K. Rabari

DL No. **GJ12 20100011585**

ADPVEM No. (Regn. Numbers) : _____

Hazardous validity : _____

MIR Validity : _____


 Form 7 Rule 16(2)

Class of Vehicle	Code	Issued by	Date of Issue	Vehicle Category	Badge Number	Badge Issued	Badge Issued By
	MCWG	GJ12	11-01-2010	MT			
	LMV	GJ12	11-01-2010	MT	16/01649	16-05-2016	GJ12
	TRANS	GJ12	16-05-2016	TR	16/01650	16-05-2016	GJ12

Emergency Contact Number: _____

For Issuing Authority
 870 8814 0421030

K.K. Rabari

NOTARY

ભારત સરકાર
Government of India

વોરા દિનેશ ગોવિંદ
Vora Dinesh Govind

જન્મ તારીખ / DOB 30/10/1982
પુરુષ / Male



9062 7557 4827

સામાન્ય માણસનો અધિકાર

વોરા દિનેશ ગોવિંદ



વ્યવસ્થાપક સંસ્થા
Unique Identification Authority of India

સરનામું: S/O: ગોવિંદ, નારાયણ નગર કોટક સોસાયટી
કોટક સોસાયટી, નાવવડા, માધપર, માધપર ૩૭૦૨૦
જિલ્લો: કચ્છ, ભુજ, ગુજરાત, ૩૭૦૦૨૦

Address: S/O: Govind, Narayan Nagar
Kotak Society, Navavas, Madhapar,
Madhapar, Kachchh, Bhuj, Gujarat,
370020

9062 7557 4827

1947
1800 300 1947

help@uidai.gov.in

www.uidai.gov.in

વોરા દિનેશ ગોવિંદ



રેન્જ ફોરેસ્ટ ઓફિસરની કચેરી

ભુજ દક્ષીણ રેન્જ, ધાંસવંડી, ફોરેસ્ટ કોલોની



ભુજ-કચ્છ. 390009. Email: rfobhujssouthrange@gmail.com

ક્રમાંક :- બ/જમન/ટે.૯/ ૬૯૪-૯૫ /૨૦૨૫-૨૬

તા. ૧૨/૦૨ /૨૦૨૬.

પ્રતિ,

Dipali Tank,
Member Secretary,
SEIAA(GUJARAT).

ANNEXURE-A-1 Colly

વિષય :- Authentication & confirmation for Distance letter/NOC Issued vide letter no. ka/jamana/te.09/1189/2025-26, dated 30/09/2025 and letter no ka/jamana/te.09/325/2025-26, dated 27/05/2025 to shree prakaas Hiraji Vagadiya. મોજે : ચકાર, તા.ભુજ, સર્વે નંબર ૮ વિસ્તાર હે.03-00-00 આરેનું જંગલ વિસ્તારથી અંતરનું પ્રમાણ પત્ર બાબત.

સંદર્ભ :- (૧) આપનાં letter no. SEIAA/GUJ/Gen-195/38/2026, Dt.07/02/2025.

(૨) નાં.વ.સ.,કચ્છ પૂર્વ વન વિભાગ.ભુજ-કચ્છના પત્રાંક :- બ/જમન/ટે.૯/૯૧૨૫-૨૬, તા.૧૧/૦૨/૨૦૨૫.

(૩) અત્રેના પત્ર નં.અ/જમન/૩૩૨, તા.૨૯/૦૯/૨૦૨૫.

સવિનય ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, મોજે : ચકાર, તા.ભુજ, સર્વે નંબર ૮ વિસ્તાર હે.03-00-00 આરેમાં દ્વારા બ્લોક ટ્રેપ ખનીજ ખોદકામની ભૂસ્તરશાસ્ત્રીશ્રી, ભૂસ્તર વિજ્ઞાન અને ખનીજ ખાતું, કચ્છ દ્વારા ક્વોરીલીઝ મંજૂર કરવા આવેલ, ઉક્ત બાબતે મુખ્ય વન સરંક્ષક, કચ્છ વન વર્તુળ, ભુજ-કચ્છના પત્રાંક - :બ/જમન/ટે.૧૨/૧૩૭૩૬-૩૭, તા.૩૧/૦૩/૨૦૦૬થી હકારાત્મક અભીપ્રાય આપવામાં આવેલ છે. પ્રસ્તુત બાબતે જણાવવાનું કે, Authentication & confirmation for Distance letter/NOC Issued vide letter no. ka/jamana/te.09/1189/2025-26, dated 30/09/2025 and letter no ka/jamana/te.09/325/2025-26, dated 27/05/2025 to shree prakaas Hiraji Vagadiya અન્વયે સંદર્ભ(૧)વાળા પત્રથી રજુ થયેલ આધાર પુરાવા બાબતે જંગલ વિસ્તારથી કેટલું દુર આવેલ છે તે મતલબનું પ્રમાણ પત્ર જરૂરી ચકાસણી કરી, નકશો પ્રમાણિત કરી જણાવવામાં આવેલ માંગણીવાળો સર્વે નંબર જંગલ વિસ્તારથી કેટલું દુર આવેલ છે તે બાબતનું પ્રમાણપત્ર સંદર્ભપત્રથી માંગવામાં આવેલ,

ઉક્ત સંદર્ભ પત્રોથી રજુ થયેલ આધાર પુરાવા તેમજ તથા માંગણીવાળા વિસ્તારની સ્થળ સ્થિતિના નકશા મુજબ મોજે : ચકાર, તા.ભુજ, સર્વે નંબર ૮ વિસ્તાર હે.03-00-00 આરેમાં વિસ્તાર જંગલ વિસ્તારથી ૧.૨ કિમી દુર આવેલ છે તે મતલબનું અહેવાલ નકશો પ્રમાણિત કરી સાદર કરવામાં આવેલ, જે જાણ થવા વિનંતિ.

બિડાણ :- ઉપર મુજબ


રેન્જ ફોરેસ્ટ ઓફિસર

ભુજ દક્ષીણ રેન્જ, ભુજ-કચ્છ

નકલ સાદર રવાના :- નાયબ વન સરંક્ષકશ્રી, કચ્છ પૂર્વ વન વિભાગ, ભુજ-કચ્છ તરફ આપ સાહેબના સંદર્ભ

(૨)વાળા પત્ર અન્વયે જાણ સારું.

TRANSLATION OF ANNEXURE-A-1-colly

Range Forest Officer's Office

Bhuj South Range, Ghanswandi, Forest Colony

Bhuj Kachchh-370001. Email: rfobhujsoutherange@gmail.com

No. B/JAMAN/Te.9/694-95/2025-26

Date. 12/02/2026

To,

Dipali Tank,

Member Secretary,

SEIAA(GUJARAT).

Subject- Authentication & confirmation for Distance letter/NOC Issued vide letter no, ka/jama na/te.09/1189/2025-26,dated 30/09/2025 and letter no ka/jamana/te.09/325/2025-26, dated 27/05/2025 to shree prakaas Hiraji Vagadiya, Village: Chakar, Tal: Bhuj, Dist: Kachchh survey no. 8area Hec 03-00-00 aare certificate regarding distance from forest area

Reference:- (1) Your letter no. SEIAA/GUJ/Gen-195/38/2026,

Dt.07/02/2025.

(2) Deputy Conservator of Forest Kachchh East

department Bhuj Kachchh Letter No. :-

B/jaman/te.9/9125-26, Dated 11/02/2025.

(3) Our Letter No. A/Jama/332, dated 29/09/2025.

Please be informed in the above subject that, black trap mining quarry lease has been approved at Moje: Chakar, Taluka:- Bhuj, Survey No. 8 Area Hac 03-00-00 aare Geologist, Geology and Minerals Department, Kutch. Positive feedback has been provided by Chief Conservator of Forests, Kutch Forest Circle, Bhuj-Kutch, by letter no.

B/Jaman/te.12/13736-37, dated 31/03/2006,

In this regard I hereby state that Authentication & confirmation for Distance letter/NOC Issued vide letter no, ka/jama na/te.09/1189/2025-26,dated 30/09/2025 and letter no ka/jamana/te.09/325/2025-26, dated 27/05/2025 to shree prakaas Hiraji Vagadiya, also with proof was demanded along with reference no. (1) showing that the certificate of how far the forest area which has been verified, along with certified map certifying that how far the requested survey number is from the forest area has been requested from the reference letter.

As per attached references and proofs along with certified maps showing that Forest area is 1.2 kilometres away from the demanded area at Moje: Chakar, Taluka:- Bhuj, Survey No. 8 Area Hac 03-00-00 aare.

Annexures:- As mentioned above

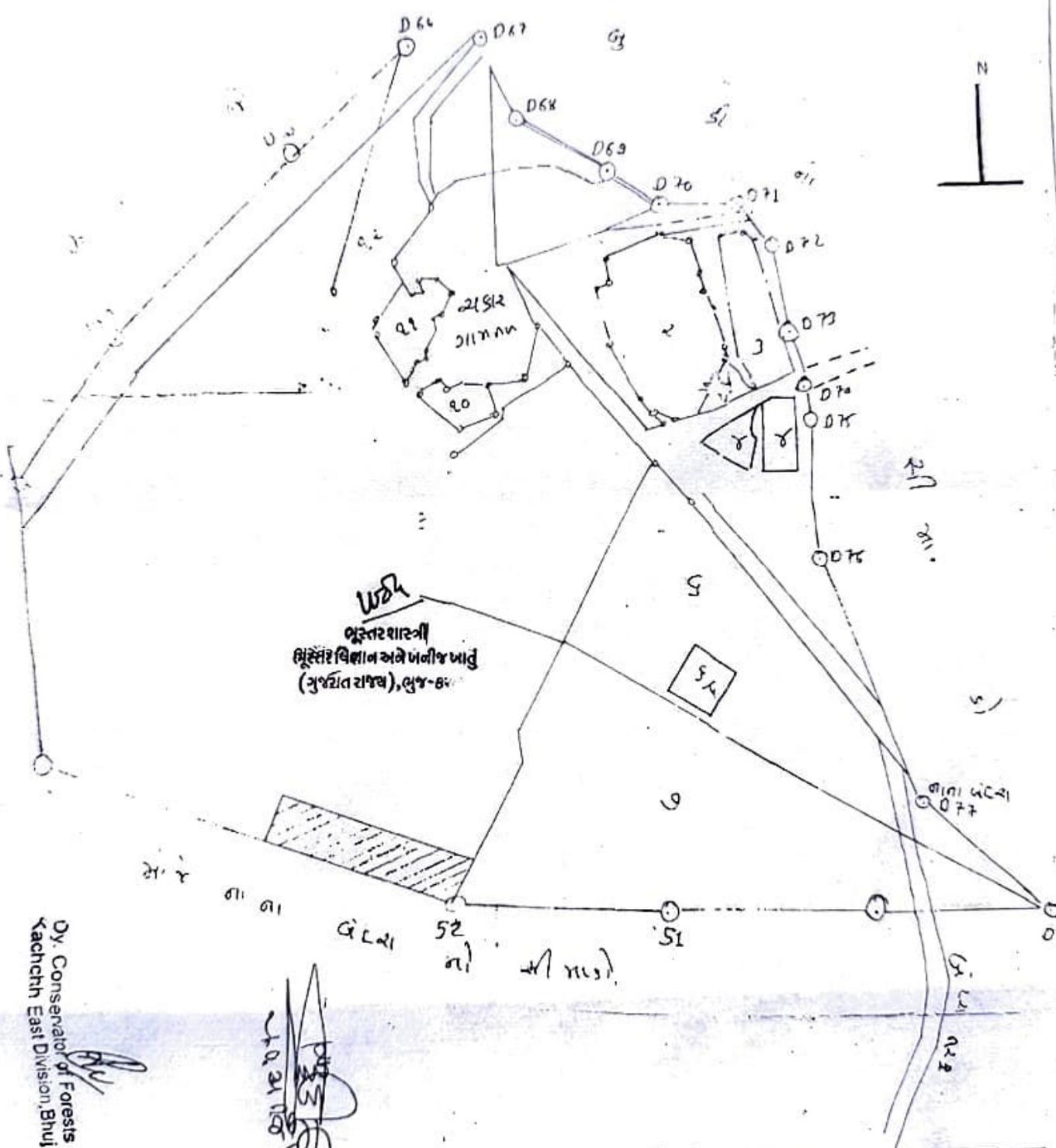
Range forest officer

Bhuj South Range Bhuj-Kachchh

Copy to:-

Deputy Conservator Forest Officer, Kutch East Forest Division, Bhuj-Kutch is informed in accordance with your letter with reference (2).

મોજી: ૨૧૬૨, તા. ૦૩/૪, ૨૦૧૦ :- ગુરુદેવ શી રાવલ ૨૨ ની
 ૩૦ ૦૦ સમયે જ મોજી મોજીને બંધ કરી પહોળા કાચી કોલેલીયા માર્ગ અને મોજીની
 આસપાસના કાચી કોલેલીયા રોડે માથા પડે.



વડા
 બુસ્તર શાસ્ત્રી
 સિસ્ટર વિજ્ઞાન અને પંચીજ ખાતું
 (મુજબત રાજ્ય), ભુજ-૭૫

Dy. Conservator of Forests
 Kachchh East Division, Bhuj

(Signature)
 ડાયરેક્ટર

<p>૧. મુજબત મુજબત મોજીની ૨. મુજબત મુજબત મોજીની ૩. મુજબત મુજબત મોજીની</p>	<p>૨૧૬૨ ની ની સહી</p>	<p>૨૧૬૨ ની ની સહી. મુજબત મોજી</p>
--	-----------------------	--

મોજે: ચકાર

તાલુકો: ભુજ

226

જીલ્લો: કચ્છ

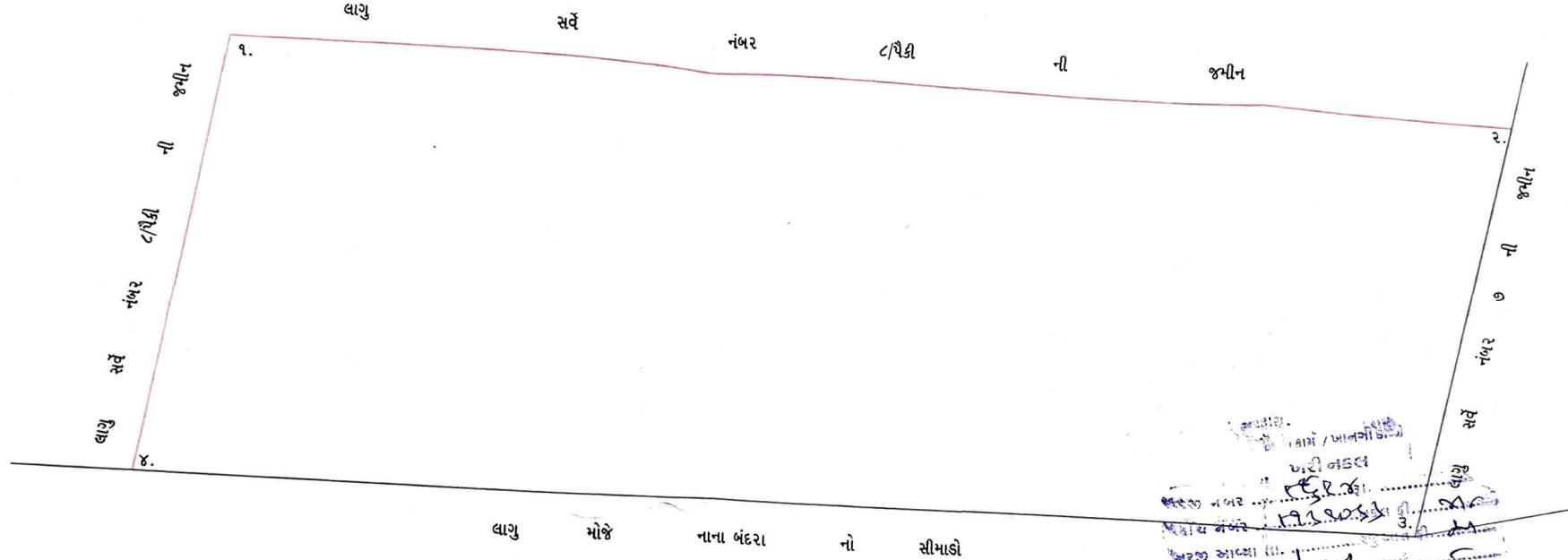
સરકારી સર્વે નંબર
લ/વિકી 3-00-00

કવોરીલીઝ વિસ્તારની માપણીશીટ

એમ.આર. નંબર-૩/૪૦/૨૦૨૪-૨૫
અરજદાર- શ્રી પ્રકાશ દીપ્તિ વાઘડીયા



I Undertake to file English Translation at the time of hearing of the Appeal



1. X=576229.7511 Y=2553183.1245
2. X=576515.6611 Y=2553083.4066
3. X=576482.0323 Y=2552993.1670
4. X=576194.2414 Y=2553082.4528

સમજૂતી:-

- આ નીશાની મુજબ મંજૂર થયેલ લીઝ વિસ્તારની હદ દર્શાવે છે,
- આ નીશાની મુજબ ડી.એસ.ઓ. રેકર્ડની હદ દર્શાવે છે.

મે.શ્રી ભુસ્તરચાસ્ત્રી સાહેબની કચેરી ભુજ-કચ્છ પત્ર નં.જીકક/કચુ.એલ./૧૧૧૮૧/માપણી/૨૦૨૪-૨૫/૬૬૨૮ તા.૧૩/૦૮/૨૦૨૪ વાળાથી કવોરીલીઝ વિસ્તારની માપણી કરવામાં આવી.

નોંધ :- સદરહુ વિસ્તારની અત્રેની કચેરીથી અગાઉ એમ.આર.નંબર-૦૫/૦૨/૨૦૦૫-૦૬ થી મપાયેલ છે.

સદરહુ માપણી ડી.જી.પી.એસ. મશીનથી કરીને કોમ્પ્યુટરમાં શીટ તૈયાર કરવામાં આવેલ છે.

અરજદાર શ્રી પ્રકાશ દીપ્તિ વાઘડીયા
અરજી નંબર ૩/૪૦/૨૦૨૪-૨૫
બહલ તૈયાર કર્યા તા. ૧૩/૦૮/૨૦૨૪
બહલ આપ્યા તા. ૧૩/૦૮/૨૦૨૪

જી.કે. સેલ ૧૨૦૨૨૨૨૨



સેલ ૧૨૦૨૨૨૨૨૨

મા.કરનાર- એ.કે.પટેલ (સર્વેયર)

મા.તા.- ૦૨/૦૮/૨૦૨૬

શ્રી પ્રકાશ દીપ્તિ વાઘડીયા
અરજદાર

